

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins) No. 680 of 2019

IN THE MATTER OF:

Power 2 SME Pvt. Ltd.

...Appellant

Versus

Allied Strips Ltd.

...Respondent

Present:

For Appellant: Mr. Pankaj Bhagat, Advocate

For Respondent: Mr. Mohak Sharma, Mr. A. Anand, Advocates for RP

Mr. Ajay Kohli, Advocate for R-2

Mr. Vikas Sharma, Advocate for R-3.

With

Company Appeal (AT) (Ins) No. 688 of 2019

IN THE MATTER OF:

Indian Oil Corporation Ltd.

...Appellant

Versus

Sandeep Mahajan & Ors.

...Respondents

Present:

For Appellant: Mr. Kushagra Pandit and Mr. Rajat Navet, Advocates

For Respondents: Mr. Mohak Sharma, Mr. A. Anand, Advocates for RP

Mr. Vikas Sharma, Advocate for R-3.

ORDER

11.09.2019: Due to paucity of time these matters could not be taken up.

Post these appeals 'for admission (after notice)' on **23rd September, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Kanthi Narahari]
Member (Technical)